

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :01-09-2025

**Date : 01.09.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	70802/2025	01.09.2025	WP (C) - 20714/2023	B.SINGH	GENERAL		Order Dtd. 2025-08-19	WRIT BRANCH-5	(Seat No-47)
2	70826/2025	01.09.2025	WP (C) - 23137/2025	S K SAHU	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-8	(Seat No-39)
3	70827/2025	01.09.2025	WP (C) - 23135/2025	S K SAHU	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-7	(Seat No-5)
4	70828/2025	01.09.2025	WP (C) - 23139/2025	T K NAYAK	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-7	(Seat No-5)
5	70829/2025	01.09.2025	WP (C) - 22362/2025	T K NAYAK	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-4	(Seat No-19)
6	70830/2025	01.09.2025	WP (C) - 21242/2025	T K NAYAK	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-1	(Seat No-3)
7	70831/2025	01.09.2025	WP (C) - 21416/2025	P K MISHRA	GENERAL		Order Dtd. 2025-09-04		(Seat No-3)
8	70833/2025	01.09.2025	WP (C) - 8338/2018	D.K. DEHURY	GENERAL		Order Dtd. 2025-08-20	WRIT BRANCH-1	(Seat No-2)
9	70834/2025	01.09.2025	WP (C) - 23141/2025	S K SAHU	GENERAL		Order Dtd. 2025-08-26		(Seat No-2)
10	70836/2025	01.09.2025	WP (C) - 23144/2025	S K SAHU	GENERAL		Order Dtd. 2025-08-26		(Seat No-2)
11	70838/2025	01.09.2025	MATA-273/2025	A SAHOO	GENERAL		Order Dtd. 2025-09-25		(Seat No-2)
12	70839/2025	01.09.2025	WP (C) - 23446/2025	K N SAHOO	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-1	(Seat No-2)
13	70840/2025	01.09.2025	WP (C) - 23029/2025	K SAHOO	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
14	70841/2025	01.09.2025	WA-2304/2024	B D BISWAL	GENERAL		Order Dtd. 2025-09-22		(Seat No-123)
15	70842/2025	01.09.2025	CMP-360/2018	T BAG	GENERAL		Order Dtd. 2025-08-19	WRIT BRANCH-8	(Seat No-39)
16	70843/2025	01.09.2025	WP (C) -	M PRADHAN	GENERAL		Order Dtd.	WRIT	(Seat

			23151/2025				2025-08-26	BRANCH (DIVISION BENCH-3)	No- 117)
17	70844/2025	01.09.2025	WP (C) - 23153/2025	M PRADHAN	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-8	(Seat No- 39)
18	70845/2025	01.09.2025	WP (C) - 23178/2025	M PRADHAN	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-7	(Seat No- 15)
19	70846/2025	01.09.2025	WP (C) - 23184/2025	M PRADHAN	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-4	(Seat No- 19)
20	70847/2025	01.09.2025	WP (C) - 23187/2025	M PRADHAN	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-2	(Seat No-8)
21	70848/2025	01.09.2025	WP (C) - 23192/2025	M PRADHAN	GENERAL		Order Dtd. 2025-08-26		(Seat No-8)
22	70849/2025	01.09.2025	WP (C) - 23237/2025	M PRADHAN	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-8	(Seat No- 42)
23	70859/2025	01.09.2025	ABLAPL- 9485/2025	T R DAS	GENERAL		Order Dtd. 2025-08-18		(Seat No- 42)
24	70861/2025	01.09.2025	ABLAPL- 9476/2025	T R DAS	GENERAL		Order Dtd. 2025-08-18	BAIL-2	(Seat No-8)
25	70735/2025	01.09.2025	TRP (C) - 63/2025	S.K. NAYAK	C.O.		Order Dtd. 2025-08-25		(Seat No-8)
26	70737/2025	01.09.2025	CRLREV- 476/2025	A. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-17		(Seat No-8)
27	70759/2025	01.09.2025	WP (C) - 5003/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-3	(Seat No- 28)
28	70761/2025	01.09.2025	WP (C) - 5008/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-3	(Seat No- 28)
29	70762/2025	01.09.2025	WP (C) - 32602/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-6	(Seat No- 35)
30	70763/2025	01.09.2025	WP (C) - 36251/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-6	(Seat No- 24)
31	70765/2025	01.09.2025	WP (C) - 38421/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-7	(Seat No- 18)
32	70766/2025	01.09.2025	WP (C) - 38434/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-7	(Seat No- 18)
33	70767/2025	01.09.2025	WP (C) - 41557/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-2	(Seat No-6)
34	70768/2025	01.09.2025	WP (C) - 18718/2022	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-1	(Seat No- 30)

35	70769/2025	01.09.2025	WP (C) - 18720/2022	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-1	(Seat No- 30)
36	70770/2025	01.09.2025	WP (C) - 18722/2022	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-1	(Seat No- 30)
37	70771/2025	01.09.2025	WP (C) - 18723/2022	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-1	(Seat No- 30)
38	70772/2025	01.09.2025	WP (C) - 22354/2022	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-7	(Seat No- 18)
39	70773/2025	01.09.2025	WP (C) - 32210/2022	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-2	(Seat No-6)
40	70774/2025	01.09.2025	WP (C) - 5084/2023	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-6	(Seat No- 24)
41	70776/2025	01.09.2025	WP (C) - 23382/2025	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	WRIT BRANCH-1	(Seat No-2)
42	70778/2025	01.09.2025	ABLAPL- 7654/2025	ANITA PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-08-26	BAIL-1	(Seat No- 15)
43	70783/2025	01.09.2025	CRLREV- 385/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09-22	CRIMINAL REVISION	(Seat No-6)
44	70785/2025	01.09.2025	CRLREV- 483/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-25		(Seat No-6)
45	70786/2025	01.09.2025	CRLREV- 546/2025	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25		(Seat No-6)
46	70787/2025	01.09.2025	FAO- 379/2025	J. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25	MISC. APPEAL SEC.	(Seat No-5)
47	70788/2025	01.09.2025	CMP- 1246/2025	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-25		(Seat No-5)
48	70789/2025	01.09.2025	CMP- 1251/2025	P. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-08-25		(Seat No-5)
49	70790/2025	01.09.2025	CMP- 1243/2025	P. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-08-25		(Seat No-5)
50	70792/2025	01.09.2025	ABLAPL- 7588/2025	A. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-08-20		(Seat No-5)
51	70793/2025	01.09.2025	WP (C) - 22690/2025	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-08-22	WRIT BRANCH-4	(Seat No- 17)
52	70794/2025	01.09.2025	WP (C) - 22754/2025	P. L. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2025-08-22	WRIT BRANCH-5	(Seat No- 32)
53	70796/2025	01.09.2025	CRLMC- 3358/2025	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 5000-01-01		(Seat No-

						OLD			32)
54	70813/2025	01.09.2025	BLAPL-5369/2025	S S MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-09-01		(Seat No-32)
55	70819/2025	01.09.2025	WP (C) - 14091/2025	S. C. DASH	C.O.	COURT NO. 6	Order Dtd. 2025-08-26	WRIT BRANCH-6	(Seat No-24)
56	70820/2025	01.09.2025	WP (C) - 21952/2025	S. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-08-26		(Seat No-24)
57	70821/2025	01.09.2025	WP (C) - 22673/2025	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-08-26	WRIT BRANCH-6	(Seat No-26)
58	70822/2025	01.09.2025	WP (C) - 23066/2025	P. K. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-09-15		(Seat No-26)
59	70823/2025	01.09.2025	CONTC-3284/2025	S. C. ACHARYA	C.O.	COURT NO. 25	Order Dtd. 2025-08-26		(Seat No-26)
60	70824/2025	01.09.2025	WP (C) - 22315/2025	P. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-08-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
61	70825/2025	01.09.2025	WP (C) - 21427/2025	T. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-08-22		(Seat No-110)
62	70850/2025	01.09.2025	CRLMC-3278/2025	D SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-08-26		(Seat No-110)
63	70863/2025	01.09.2025	ABLAPL-6306/2025	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10		(Seat No-110)
64	70864/2025	01.09.2025	ABLAPL-9809/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		(Seat No-110)
65	70865/2025	01.09.2025	ABLAPL-9142/2025	B K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-08-25		(Seat No-110)
66	70866/2025	01.09.2025	ABLAPL-8878/2025	B K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-08-25	BAIL-2	(Seat No-18)
67	70867/2025	01.09.2025	ABLAPL-5215/2025	BIJAY K DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-08-26		(Seat No-18)
68	70868/2025	01.09.2025	ABLAPL-8929/2025	RAKESH SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-08-25	BAIL-1	(Seat No-5)
69	70869/2025	01.09.2025	ABLAPL-7632/2025	RAKESH SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-08-25	BAIL-2	(Seat No-7)
70	70872/2025	01.09.2025	WP (C) - 9666/2025	H K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-08-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)

71	70873/2025	01.09.2025	WP (C) - 22734/2025	P BASTIA	C.O.	COURT NO. 16	Order Dtd. 2025-08-26	WRIT BRANCH-5	(Seat No- 21)
72	70732/2025	01.09.2025	WPC (OA) - 1219/2019	PRAVASH CHANDRA MAHAPATRA	GENERAL		Judgement Dtd. 2025- 04-24	OA Branch	(Seat No-1)
73	70733/2025	01.09.2025	TRPCRL- 50/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-08-13		(Seat No-1)
74	70734/2025	01.09.2025	WP (C) - 5725/2021	ANANTA KISHORE MAJHI	GENERAL		Order Dtd. 2025-08-14	WRIT BRANCH-2	(Seat No- 34)
75	70736/2025	01.09.2025	RSA- 244/2008	SUNIT SAHOO	GENERAL		Order Dtd. 2021-11-17	SECOND APPEAL	(Seat No-2)
76	70738/2025	01.09.2025	WP (C) - 21703/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-1	(Seat No- 30)
77	70739/2025	01.09.2025	WP (C) - 17406/2024	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-08-26		(Seat No- 30)
78	70740/2025	01.09.2025	WP (C) - 5897/2004	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition With Annexures	WRIT BRANCH-4	(Seat No- 17)
79	70741/2025	01.09.2025	ABLAPL- 9852/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-08-25		(Seat No- 17)
80	70742/2025	01.09.2025	ABLAPL- 7678/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-08-26		(Seat No- 17)
81	70743/2025	01.09.2025	WPC (OAPC) - 122/2018	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
82	70744/2025	01.09.2025	WPC (TAC) - 76/2015	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
83	70745/2025	01.09.2025	BLAPL- 6245/2025	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2025-07-09		(Seat No-1)
84	70746/2025	01.09.2025	CONTC (CPC) - 364/2015	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
85	70747/2025	01.09.2025	CONTC (CP) - 464/2017	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
86	70748/2025	01.09.2025	CONTC (CPC) - 464/2017	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
87	70749/2025	01.09.2025	CONTC (CP) - 464/2017	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
88	70750/2025	01.09.2025	CONTC (CPC) - 172/2018	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
89	70751/2025	01.09.2025	CONTC (CPC) - 172/2018	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
90	70752/2025	01.09.2025	CONTC (CP) - 177/2019	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
91	70753/2025	01.09.2025	CONTC (CPC) - 364/2015	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
92	70754/2025	01.09.2025	CONTC (CP) - 177/2019	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)

93	70755/2025	01.09.2025	CONTC (CPC) - 464/2017	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
94	70756/2025	01.09.2025	CONTC (CPC) - 484/2016	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
95	70757/2025	01.09.2025	CONTC (CPC) - 484/2016	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
96	70758/2025	01.09.2025	WPC (TAC) - 5/2014	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
97	70760/2025	01.09.2025	WPC (TAC) - 5/2014	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
98	70764/2025	01.09.2025	WPC (TAC) - 76/2015	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
99	70775/2025	01.09.2025	ABLAPL-9328/2025	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-08-13	BAIL-2	(Seat No-11)
100	70777/2025	01.09.2025	WP (C) - 8497/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-05-30	WRIT BRANCH-5	(Seat No-21)
101	70780/2025	01.09.2025	WPC (OAPC) - 98/2017	HIRARAM BHOI	GENERAL		Entire Document	OA Branch	(Seat No-1)
102	70781/2025	01.09.2025	WPC (OAPC) - 98/2017	HIRARAM BHOI	GENERAL		Order Dtd. 2022-08-23	OA Branch	(Seat No-1)
103	70782/2025	01.09.2025	WPC (OAPC) - 98/2017	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
104	70784/2025	01.09.2025	RVWPET-215/2024	SISIR KANTA MISHRA	GENERAL		Entire Brief		(Seat No-1)
105	70798/2025	01.09.2025	WP (C) - 18094/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-06	WRIT BRANCH-8	(Seat No-41)
106	70803/2025	01.09.2025	CRLMC-2726/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-08-13	CRIMINAL MISC	(Seat No-5)
107	70851/2025	01.09.2025	CMP-631/2025	B K DAS	GENERAL		Entire Brief		(Seat No-5)
108	70852/2025	01.09.2025	RSA-453/2017	B K DAS	GENERAL		Judgement Dtd. 2024-02-29	SECOND APPEAL	(Seat No-1)
109	70862/2025	01.09.2025	BLAPL-7937/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-09-01		(Seat No-1)
110	70870/2025	01.09.2025	CMP-621/2018	SIBANANDA PATRA	GENERAL		Entire Brief	WRIT BRANCH-2	(Seat No-34)
111	70779/2025	01.09.2025	FA-256/1990	P K DAS	GENERAL				(Seat No-34)
112	70791/2025	01.09.2025	WP (C) - 6056/2025	DILLIP SAMAL	GENERAL		Order Dtd. 2025-08-19		(Seat No-34)
113	70795/2025	01.09.2025	CMP-773/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-08-26		(Seat No-34)
114	70797/2025	01.09.2025	WP (C) - 5239/2018	B R SENAPATI	GENERAL			WRIT BRANCH-6	(Seat No-

									16)
115	70799/2025	01.09.2025	WP (C) - 21884/2025	SATYA RANJAN PANI	GENERAL		Order Dtd. 2025-08-20	WRIT BRANCH-2	(Seat No- 34)
116	70800/2025	01.09.2025	WP (C) - 10004/2025	S. P. SAHOO	GENERAL		Order Dtd. 2025-08-18	WRIT BRANCH-2	(Seat No-8)
117	70801/2025	01.09.2025	ABLAPL- 6478/2025	SUVENDU BARIK	GENERAL		Affidavit	BAIL-1	(Seat No-6)
118	70804/2025	01.09.2025	WP (C) - 11654/2022	B P BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
119	70805/2025	01.09.2025	CRLMC- 473/2022	P K DAS	GENERAL			CRIMINAL MISC	(Seat No-2)
120	70806/2025	01.09.2025	WP (C) - 4264/2015	S C SUNDARA	GENERAL			WRIT BRANCH-2	(Seat No- 45)
121	70807/2025	01.09.2025	WA- 1168/2024	T BAG	GENERAL			WRIT APPEAL	(Seat No-3)
122	70808/2025	01.09.2025	ABLAPL- 9858/2025	S MOHARANA	GENERAL			BAIL-1	(Seat No-3)
123	70809/2025	01.09.2025	CMP- 256/2025	S MOHARANA	GENERAL				(Seat No-3)
124	70810/2025	01.09.2025	CONTC- 3633/2025	B K DAS	GENERAL				(Seat No-3)
125	70811/2025	01.09.2025	RSA- 573/2003	C R NAYAK	GENERAL			SECOND APPEAL	(Seat No-6)
126	70812/2025	01.09.2025	RSA- 152/2023	D R RATH	GENERAL			SECOND APPEAL	(Seat No-5)
127	70814/2025	01.09.2025	WP (C) - 26884/2024	P BEHERA	GENERAL				(Seat No-5)
128	70815/2025	01.09.2025	ABLAPL- 15404/2023	R R NAYAK	GENERAL			BAIL-2	(Seat No-8)
129	70816/2025	01.09.2025	WP (C) - 251/2019	S R PANI	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
130	70817/2025	01.09.2025	WP (C) - 17050/2020	K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
131	70818/2025	01.09.2025	WP (C) - 23271/2025	K DAS	GENERAL			WRIT BRANCH-3	(Seat No- 13)
132	70832/2025	01.09.2025	FAO-31/2025	J. DEHURY	GENERAL		Order Dtd. 2025-08-19		(Seat No- 13)
133	70835/2025	01.09.2025	CMP- 758/2025	P. K. BEHERA	GENERAL		Order Dtd. 2025-08-18		(Seat No- 13)
134	70837/2025	01.09.2025	WP (C) - 22689/2025	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-08-19	WRIT BRANCH (DIVISION	(Seat No- 113)

								BENCH-2)	
135	70853/2025	01.09.2025	WP (C) - 19563/2025	A MOHANTY	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-8	(Seat No- 42)
136	70854/2025	01.09.2025	WP (C) - 16797/2025	A MOHANTY	GENERAL		Order Dtd. 2025-08-26		(Seat No- 42)
137	70855/2025	01.09.2025	WP (C) - 19407/2025	A MOHANTY	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-8	(Seat No- 42)
138	70856/2025	01.09.2025	WP (C) - 19416/2025	A MOHANTY	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-2	(Seat No-9)
139	70857/2025	01.09.2025	WP (C) - 19458/2025	A MOHANTY	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-6	(Seat No- 24)
140	70858/2025	01.09.2025	WP (C) - 19562/2025	A MOHANTY	GENERAL		Order Dtd. 2025-08-26	WRIT BRANCH-7	(Seat No- 10)
141	70860/2025	01.09.2025	WP (C) - 19566/2025	A MOHANTY	GENERAL		Order Dtd. 2025-08-26		(Seat No- 10)
142	70871/2025	01.09.2025	WP (C) - 14928/2025	D. P. DASH	GENERAL		Order Dtd. 2025-08-25	WRIT BRANCH-7	(Seat No-5)

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